

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00101/2019

Thursday, this the 11th day of February, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Jalson Fernandez, aged 32 years
S/o Jacob B,
Nirmala Bhavan,
St.Mary's Lane, Pallithura P.O.,
Thiruvananthapuram-695 586.

Applicant

[Advocate: Ms. Mary Benjamin rep by Mr.Aditya Tejus]

versus

1. Vikram Sarabhai Space Centre
represented by its Director
Indian Space Research Organization
Thiruvananthapuram-695 033.
2. Senior Administrative Officer
Recruitment and Review Section
Vikram Sarabhai Space Centre
Thiruvananthapuram-695 022.

Respondents

[Advocate: Mr.N.Anilkumar, SCGSC]

The OA having been heard on 11th February, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)

Heard Mr.Aditya Tejus representing Ms.Mary Benjamin for the applicant.

Mr.N.Anilkumar, SCGSC takes notice for the respondents.

2. With the mutual consent of the counsel for the parties, this DB case is taken up for disposal.
3. The request pressed in the OA is for providing employment on the ground that the applicant belongs to the eviction category under the respondents.

However, it is seen that in OA No.1021 of 2016 and OA No.763 of 2018, this Tribunal had dismissed the claims of the applicants therein, which were entirely on similar set of facts and circumstances. Hence the OA is dismissed.

**(E.K.Bharat Bhushan)
Administrative Member**

aa.

Annexures filed by the applicant:

Annexure A1: Copy of the letter dated 12.12.2008 of the 2nd respondent.

Annexure A2: Copy of the reply dated 30.12.2010 of the 2nd respondent.

Annexure A3: Copy of the letter dated 16.11.2011 of the 2nd respondent.

Annexure A4: Copy of the letter dated 11.01.2012 of the 2nd respondent.

Annexure A5: Copy of the letter dated 26.11.2012 of the 2nd respondent.

Annexure A6: Copy of the letter dated 9.1.2013 of the 2nd respondent.

Annexure A7: Copy of the letter dated 16.05.2013 of the 2nd respondent.

Annexure A8: Copy of the letter dated 21.12.2018 of the 2nd respondent inviting application for the post of canteen attendant.

Annexure A9: Copy of the postal cover sent by the 2nd respondent.

Annexure A10: Copy of letter dated 21.12.2018 of the 2nd respondent inviting application for the post of cook.

Annexure A11: Copy of the application without enclosures submitted by the applicant.

Annexure A12: Copy of the order dated 19.01.2018 of the Hon'ble Supreme Court.

Annexure A13: Copy of the order dated 29.01.2018 of the Hon'ble Supreme Court.

Annexure A14: Copy of the judgment dated 13.02.2018 of the Hon'ble Supreme Court.